

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 5
IA/584(AHM)2021
in
CP(IB) 433 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

Chitra Publicity Company (OOH) Gujarat
V/s
Oasis Tradelink Limited

.....Applicant

.....Respondent

Order delivered on ..07/09/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Ld. Adv., Mr. Sumit Parikh
For the Respondent : Ld. Adv. Mr. Kunal P Vaishnav

ORDER


IA/584(AHM)2021

This application is filed by the Liquidator for extension of six months of liquidation period on the ground that some assets of the Corporate Debtor are yet to be sold and proceedings relating thereto are still pending.

We heard Learned Counsel for the Liquidator. Extension of Liquidation period of six months as prayed for by the applicant is granted from the date of this order.

Accordingly, IA/584(AHM)2021 stands allowed and disposed of.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)